

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
EXCISE APPEAL BRANCH

Dated: 29/06/2016

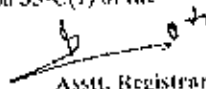
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70294/2016-EX[DB] dated 27/06/2016.

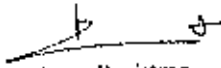
I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	B/MISC/70298/2016 12/994/2008	CCE LUCKNOW 7-A, ASHOK MARG, LUCKNOW.
		Name and Address of Respondent
2		RAKO AGROCHEM PVT. LTD. UPSIDC INDUSTRIAL AREA, DEVA ROAD, CHINHAT, LUCKNOW (U.P.).

Copy To
Advocate(s) / Consultant(s):

- 3 Bar Association, CESTAT, Delhi AID
- 4 Director Publications, Customs, Excise, I.P. Estate, Delhi
- 5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3
- 6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17
- 7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohini Road, New Delhi-110005
- 8 Easy Service Tax Online Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15
- 9 LAWCRUX Advisers Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)
- 10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
- 11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38
- 12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad -500082
- 13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), PF-19, 1st Floor, Cross River Mall, CBI Ground, Near Karkardooma Court, Delhi-110032
- 14 C.D.R. 15 Office Copy 16 Guard File


 Asstt. Registrar

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH: ALLAHABAD**

DIVISION BENCH

**E/Misc/70298/2016
Appeal No. E/994/2008-EX(DB),**

Dated of Hearing/decision: 27/6/2016

C.C.E., Lucknow

Appellant

Vs.

Rako Agrochem Pvt. Ltd

Respondent

Appearance:

Present for the Appellant: Shri D.K. Deb (Assistant Commissioner) A.R.
Present for the Respondent: Shri Prem Nath Pandey (Representative)

**Coram: Hon'ble Shri Anil Choudhary, Member (Judicial)
Hon'ble Shri Anil G. Shakkarwar, Member (Technical)**

Final Order No. 10294/2016

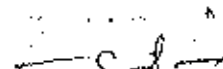
Per: Anil Choudhary



Appeal disposed of as withdrawn under litigation policy as prayed
in Miscellaneous Application No.70298/2016, without entering into
merits.

(Dictated and pronounced in the open Court)


**(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)**


**(ANIL CHOUDHARY)
MEMBER (JUDICIAL)**

(K. Gupta)

मान्यता प्राप्त / Certified True Copy
14.7
सहायक रजिस्ट्रार / Asst. Registrar
श्रीमती, कानून/आदेश एवं न्याय
अधीनस्थ / (C.E.S.T.A.T.)
35, एम. ए. रोड, अलीगढ़-201001
35, M. A. Road, ALIGARH-201001